

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 91 of 2023 (SZ)

IN THE MATTER OF:

SUO MOTU based on the news item published

On “The New Indian Express”, Chennai

E- edition dated 30.06.2023, “ Road being laid

inside marshland in Perumbakkam”.

...Applicant(s)

Versus

The Director,

DTCP, Tamil Nadu and Others

...Respondent(s)

**REPORT FILED BY 4th RESPONDENT –
THE TAMIL NADU STATE WETLAND AUTHORITY**

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Through
D. D. Shanmuganathan
Standing Counsel for Government of Tamil Nadu
National Green Tribunal
Southern Zone

DATE: 13.06.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 91 of 2023 (SZ)

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU based
on the news item published in The New Indian Express'
Chennai E-edition dated 30.06.2023,

"Road being laid inside marshland in Perumbakkam"Applicant

-Verses-

1) The Director

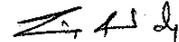
Directorate of Town and Country Planning (DTCP),
2nd, 3rd & 4th Floor, C&E Market Road, Koyambedu,
Chennai, Tamil Nadu.

2) District Collector

Chengalpattu Collectorate,
GST Road, Chengalpattu.

3) Additional Chief Secretary

Department of Environment & Climate Change,
No. 1, Jeenis Road, Panagal Building,
Ground Floor, Saidapet,
Chennai, Tamil Nadu.



Principal Chief Conservator of Forests and
Member Secretary
Tamil Nadu State Wetland Authority
Chennai-15

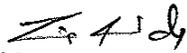
4) Member Secretary Tamil Nadu State Wetland Authority,
Panagal Maligai, Saidapet,
Chennai, Tamil Nadu.

...Respondent(s)

**STATUS REPORT FILED BY THE 4th RESPONDENT/MEMBER
SECRETARY, TAMIL NADU STATE WETLAND AUTHORITY**

I, Srinivas R.Reddy, S/o Late T. Ramachandran Reddy, aged about 58 years, working as the Principal Chief Conservator of Forests (Head of Forest Force) and Member Secretary, Tamil Nadu State Wetland Authority at Panagal Maligai, Saidapet Chennai-600 015 do hereby solemnly affirm and sincerely state as follows: -

1. It is humbly submitted that I am the 4th respondent herein and as such, I am well acquainted with the facts of the case, circumstances of the case on the basis of official records, and as such, authorized and competent to swear this affidavit.
2. It is humbly submitted that the Chennai Metropolitan Development Authority (CMDA) had convened a meeting on 07.10.2024 (Minutes of the meeting are enclosed as **Annexure -1**), to ascertain survey and sub-division numbers that fall within the Pallikaranai Marsh Ramsar site. In the said meeting, it is decided that this office will furnish the survey and sub-division numbers for the entire area of Pallikaranai Marsh Ramsar site with the support of the Directorate of Survey & Settlement (DoSS) in order to incorporate the same in the Chennai Master plan 2026.
3. It is humbly submitted that, based on the request of this office, the Tamil Nadu e-Governance Agency (TNeGA) has shared the digital survey &


Principal Chief Conservator of Forests and
Member Secretary
Tamil Nadu State Wetland Authority
Chennai-15

subdivision boundary records that are found in and around the Pallikaranai Marsh Ramsar site. Based on the analysis for the provided data, this office has identified 304 survey and subdivision numbers across seven revenue villages – Sholinganallur-1, Pallikaranai, Perungudi, Jalladianpet, Injambakkam, & Okkiyam Thoraipakkam villages of Chennai district and Perumbakkam village of Chengalpattu district. (**Annexure – 2**)

4. It is humbly submitted that the digital survey number details provided appear to be approximate and not entirely accurate. Accordingly, this office sent a letter on 30.04.2025 requesting the Directorate of Survey and Settlement (DoSS) (**Annexure – 3**), which is the competent authority in such matters, to verify the above-mentioned survey data. The said exercise is being carried out by the Directorate of Survey and Settlement (DoSS).
5. It is humbly submitted that, once the survey numbers which fall within the Pallikaranai Marsh Ramsar site boundary are finalized, the survey numbers falling within the zone of influence of the Ramsar site can also be ascertained.

It is therefore humbly submitted that the above-mentioned fact may be taken into consideration by this Hon'ble National Green Tribunal (SZ), Chennai, and pass necessary orders as it deems fit and thus render justice.

DEPONENT


Principal Chief Conservator of Forests and
Member Secretary
Tamil Nadu State Wetland Authority
Chennai-15

VERIFICATION

I Srinivas R.Reddy, S/o Late T. Ramachandran Reddy the above named deponent do hereby verify that the contents of the above affidavit are true and correct on the basis of official record maintained by the Respondent No. 4, no part of it is false and nothing material has been concealed there from.

Verified at Chennai on this the 12TH day of June, 2025.

DEPONENT


Principal Chief Conservator of Forests and
Member Secretary
Tamil Nadu State Wetland Authority
Chennai-15



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Annexure - 1

CHENNAI METROPOLITAN DEVELOPMENT AUTHORITY

'Thalamuthu Nataraajan Building',

No.1, Gandhi Irwin Road, Egmore, Chennai-600 008.

Phone: 28414855/ Fax: 91-044-28548416

E-mail: mscmda@tn.gov.in - Website: www.cmdachennai.gov.in

Letter No. C1/2574/2024-1

Dated: 22.10.2024

To

The Principal Chief Conservator of Forests / Member Secretary,
Tamil Nadu State Wetlands Authority,
Panagal Maligai,
Saidapet, Chennai – 600 015.

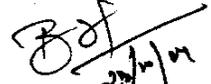
Sir,

Sub: CMDA – Master Plan Unit – Detailed Development Plan – Minutes of the Meeting on Ramsar Site and its influence zone within the Chennai Metropolitan Area – Meeting was held on 07.10.2024 at 12.00 p.m. at the CMDA – Minutes communicated - Reg.

Ref: 1. This office Letter No.C1/2574/2024-1 & 2, dated 30.09.2024.

The minutes of the meeting held on 07.10.2024 at 12.00 p.m. at the Main Conference Hall of CMDA with the Tamil Nadu State Wetland Authority and Commissionerate of Survey and Settlement on Pallikaranai Ramsar site is enclosed herewith for necessary further action.

Yours faithfully,


for Member Secretary

Enclosure:

As above.


23/10/24.

The first part of the document is a list of names and addresses. The names are written in a cursive hand, and the addresses are also written in cursive. The list includes names such as "John Smith" and "Mary Jones", and addresses such as "123 Main Street" and "456 Elm Street".



The second part of the document is a list of names and addresses, similar to the first part. The names are written in a cursive hand, and the addresses are also written in cursive. The list includes names such as "John Smith" and "Mary Jones", and addresses such as "123 Main Street" and "456 Elm Street".

The third part of the document is a list of names and addresses, similar to the first two parts. The names are written in a cursive hand, and the addresses are also written in cursive. The list includes names such as "John Smith" and "Mary Jones", and addresses such as "123 Main Street" and "456 Elm Street".

The fourth part of the document is a list of names and addresses, similar to the first three parts. The names are written in a cursive hand, and the addresses are also written in cursive. The list includes names such as "John Smith" and "Mary Jones", and addresses such as "123 Main Street" and "456 Elm Street".

The fifth part of the document is a list of names and addresses, similar to the first four parts. The names are written in a cursive hand, and the addresses are also written in cursive. The list includes names such as "John Smith" and "Mary Jones", and addresses such as "123 Main Street" and "456 Elm Street".

The sixth part of the document is a list of names and addresses, similar to the first five parts. The names are written in a cursive hand, and the addresses are also written in cursive. The list includes names such as "John Smith" and "Mary Jones", and addresses such as "123 Main Street" and "456 Elm Street".

The seventh part of the document is a list of names and addresses, similar to the first six parts. The names are written in a cursive hand, and the addresses are also written in cursive. The list includes names such as "John Smith" and "Mary Jones", and addresses such as "123 Main Street" and "456 Elm Street".

The eighth part of the document is a list of names and addresses, similar to the first seven parts. The names are written in a cursive hand, and the addresses are also written in cursive. The list includes names such as "John Smith" and "Mary Jones", and addresses such as "123 Main Street" and "456 Elm Street".

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Minutes of the meeting with Tamil Nadu State Wetland Authority and Directorate of Survey & Settlements on the Pallikaranai Ramsar site, held on 07.10.2024 at 12.00 noon under the Chairmanship of the Chief Planner, Master Plan Unit, CMDA, in the Main Conference Hall of CMDA.

Officials Present:

1. Thiru. Ravikumar
Chief Planner,
Master Plan Unit, CMDA
2. Thiru. G. Kiran I.F.S.,
DCF (Wetland)
Tamil Nadu State Wetland Authority
(TNSWA)
Panagal Maligai, Saidapet,
Chennai-15
3. Thiru. R. Vidyadhar I.F.S.,
Assistant Mission Director
Tamil Nadu State Wetlands Mission
Panagal Maligai, Saidapet,
Chennai-15
4. Thiru. Manivannan
Manager (Technical)
Directorate of Survey & Settlements
PWD Estate, Chepauk,
Chennai-05

Other officials:

5. Dr. S. Kanchanamala
Senior Planner,
Master Plan Unit, CMDA
6. Thiru. N.K. Ramesh
Deputy Planner, DDP Division
Master Plan Unit, CMDA
7. Dr. S. Mohan,
Hydrologist,
Tamil Nadu State Wetlands Mission,
Panagal Maligai, Saidapet,
Chennai-15
8. Dr. S. Saraswathy Rajasekaran
GIS Expert,
Tamil Nadu State Wetlands Mission,
Panagal Maligai, Saidapet, Chennai-15

9. Thiru. Babu
Inspector of Survey
Commissionerate of Survey and Settlement
PWD Estate, Chepauk,
Chennai-05
10. Thiru. K.N. Balavignesh
Assistant Planner,
Master Plan Unit, CMDA
11. Tmt. K. Shree Niveditha
Planning Assistant Gr.1,
Master Plan Unit, CMDA
12. Selvi. K. Kruthika
Planning Assistant Gr.1,
Master Plan Unit, CMDA

At the outset the Chief Planner, Master Plan Unit welcomed the officials from the Tamil Nadu State Wetland Authority (TNSWA) and the Directorate of Survey & Settlements (DOSS). The Chief Planner recalled the earlier meeting held on 01.04.2024 wherein it was decided to obtain the details of Survey numbers and the sub-division numbers for the entire extent covered under the Ramsar site in order to take necessary action to incorporate the Ramsar site and the area of influence in the land use map of the Master Plan. The reply dated 28.08.2024 from the TNSWA has been taken note. Accordingly, DOSS has been requested to map the Ramsar site along with the details of survey numbers and sub-division numbers to have precise data.

The Director, TNSWA informed that the shapefile of the Ramsar site has been prepared based on the Satellite imagery of ISRO and the TNGIS data. The Manager (Technical) of DOSS presented the map prepared by them showing the Ramsar site falling under Government lands as per 1911 revenue record classification with an extent of 1247 hectares and informed that they are still working on including the areas in the southern side of it.

The TNSWA informed that the study for preparation of 'Brief Document of Ramsar site in Chennai' undertaken by Anna University will be completed by December 2024, will give the recommendations on the 'Zone of influence'. The Assistant Mission Director, Tamil Nadu State Wetlands Mission informed that the developments in the Zone of Influence will be governed by Rule 4 of Wetland Rules 2017.

District Name	Taluk Name	Revenue Village LGD Code	Revenue Village Name	Survey & Sub-division Nos. falling with in Pallikaranai Marsh-land Ramsar Site
Chengalpattu	Tambaram	629375	Perumpakkam	1, 2/1, 434, 435, 436, 437, 438, 453, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 500, 501, 502, 503, 504, 529, 530, 531, 532, 533, 534, 535, 536, 537
Chennai	Sholinganallur	933868	Sholinganallur- 1	425, 426, 427, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 508/1A, 508/1B, 508/4A, 508/4B, 508/4C1, 508/4C2, 508/4D, 508/5A, 508/5B, 508/5C, 508/5D, 508/6A, 508/6B, 508/6C, 508/6D, 508/7A, 508/7B, 508/7C, 508/7D, 508/7E, 508/7F, 508/7G, 508/7H, 508/7I, 508/8A, 508/8B1, 508/8B2, 508/11A, 508/11B, 508/14, 508/21, 508/22A, 508/22B, 508/23A1, 508/23A2, 508/27, 508/28, 508/36A, 508/36B, 508/36C1, 508/36C2, 508/39A1, 508/39A2, 508/39B1, 508/39B2, 509, 509/1A, 510, 514/1A1, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 529/1A, 529/4A, 530/1A1, 530/1A2, 530/1A3, 530/1A4, 530/1B1, 530/1B2, 530/1C, 530/2A, 530/2B, 530/2C, 530/3B, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546,

				547, 548, 549, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 567, 568, 569, 570, 571, 572, 573, 573, 574, 575, 576/1C, 578/1B, 578/6, 578/9B, 578/10, 578/11, 578/12, 579, 580, 581, 582/6, 583/1A1B, 583/1A2, 583/1D, 583/1E, 583/1P, 583/2, 602, 645, 646, 650, 723, 724, 725, 726, 727, 728, 729, 730, 733, 737/1A1B, 737/1A1C, 737/3A, 737/3B, 738, 742, 743, 744, 745
Chennai	Sholinganallur	933850	Pallikaranai	427/2A1A1B, 429, 430, 431, 432, 433, 434, 436, 437, 439, 440, 441, 442, 443/1A, 446, 453, 649/1, 657, 658, 679, 680, 681, 699, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721
		933853	Perunkudi	119, 189, 190, 191, 192, 193, 194, 195/2, 196, 197, 199/3, 200/1, 200/2A, 200/2B, 201, 202, 203, 204, 205, 206, 207, 208, 211, 215, 218, 219, 220, 221
		933849	Jalladianpattai	7/3, 7/4, 7/5A1, 8/1, 8/2, 8/6, 10/2B, 10/3C, 10/4, 11, 11/4B3, 12/1, 12/4, 12/5, 12/6
		933866	Enchambakkam	283, 284, 289
		933865	Okkkiyam Thorambakkam	401, 402



தமிழ்நாடு மாநில ஈரநில ஆணையம்
TAMIL NADU STATE WETLAND AUTHORITY



From	To
Thiru. Srinivas R.Reddy, I.F.S., Principal Chief Conservator of Forests (HoFF) and Member Secretary, Tamil Nadu State Wetland Authority (FAC), Panagal Maaligai, Saidapet, Chennai - 600 015.	The Director, Directorate of Survey and Settlement Survey House Chepauk, Chennai-600005

Ref.No.TNSWA1/230/2023, Dated30-04-2025

Sir,

Sub :	Wetlands - Court case - National Green Tribunal, O.A.91/2023-CMDA- Chennai Master Plan 2026 - Survey & Sub-division within Pallikaranai Ramsar site - Verification of Data - Filing of status report -Regarding
Ref:	<p>i. Orders of Hon'ble National Green Tribunal, Southern Zone, Chennai, Original Application No. 91 of 2023 (SZ) dated 17.09.2024</p> <p>ii. Chennai Metropolitan Development Authority Minutes of the meeting, Letter No. C1/2574/2024-1, dated 22/10/2024</p> <p>iii. Principal Chief Conservator of Forest & Member Secretary, Tamil Nadu State Wetland Authority, Ref No. TNSWA1/230/2023, dated 05.11.2024.</p> <p>iv. Principal Chief Conservator of Forest & Member Secretary, Tamil Nadu State Wetland Authority, Ref No. TNSWA1/230/2023, dated 27.11.2024.</p>

With reference to the above, it is informed that the Hon'ble National Green Tribunal (NGT), Southern Bench, has issued orders in respect of O.A.91/2023 and active portion of the orders is as follows:

"4. Therefore, we also direct the Director - Survey and Settlements Department to do the survey of the entire marshland as per the revenue records in 1911 and file a report. Let the sketch be prepared based on the survey report so as to identify the entire marshland as in 1911 and the marshlands available as on date".

2) In pursuant to the above, the Chennai Metropolitan Development Authority (CMDA) had convened a meeting vide reference cited (ii) above and it was decided in the meeting that Tamil Nadu State Wetland Authority (TNSWA) will furnish the details of survey numbers and sub-division numbers for the entire area of Pallikaranai Marsh Ramsar site with the support of Directorate of Survey & Settlement (DoSS) in order to incorporate the same in the Chennai Master plan 2026.

3) Henceforth, vide reference (iii) cited above, this office has requested the DoSS, to share the survey nos. shape files that fall within the boundary of the Pallikaranai Marsh Ramsar site. In this regard, the Tamil Nadu e-Governance Agency (TNeGA) has shared the survey & subdivision number details that fall within the boundary of the Pallikaranai

Marsh Ramsar site.

4) Based on the analysis of the data, this office has identified that 304 survey and subdivision numbers across seven revenue villages - Perumpakkam (Chengalpattu district), Sholinganallur-1, Pallikaranai, Perungudi, Jalladianpet, Injambakkam, and Okkiyam Thoraipakkam - fall within the boundary of the Pallikaranai Marsh Ramsar site (Annexure 1). The KML and shapefiles delineating the boundary of the Pallikaranai Marsh Ramsar site, along with 304 survey and subdivision numbers, are enclosed as an email attachment. It is important to note that the survey number details provided seem to be approximate, as few instances were observed, such as: Survey No. 439 & 602 of Sholinganallur- 1 village contains many residential buildings and a substantial area of marshland, without any subdivisions.

5) Hence, it is requested that the above-mentioned data be duly verified by your office and the final list of survey & sub-division nos. may be communicated to this office at the earliest, so that it shall be forwarded to CMDA for incorporating it in the Master plan 2026 and the same may be filed as status report before the Hon'ble National Green Tribunal, Southern Zone.

This may be treated as most urgent.

Encl:

1. Annexure 1 - List of survey and subdivision nos. that fall within the Pallikaranai Marsh Ramsar site.
2. KML & Shape files of Pallikaranai Marsh Ramsar site boundary & 304 Survey & Sub-division polygons.

Yours faithfully,

Signed by Srinivas R
Reddy

Date: 30-04-2025 15:32:32

Principal Chief Conservator of Forests (HoFF)
and Member Secretary
Tamil Nadu State Wetland Authority (FAC)

Copy to;

1. The Member Secretary,
Chennai Metropolitan Development Authority,
Thalamuthu Natarajan Building,
No.1, Gandhi Irwin Road,
Egmore, Chennai - 600 008.